

GOVERNMENT OF MANIPUR
DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS
(PERSONNEL DIVISION)

ORDERS BY THE GOVERNOR:MANIPUR

Imphal, the 19th February,2026

No.APPT-9/4/2022-DP-DP/H(ii): In pursuance of the decision taken in Cabinet meeting held on 17th February,2026, the Governor of Manipur is pleased to appoint Dr. Krishnananda Samurailatpam Sharma as Advisor (Policy Matter) to the Hon'ble Chief Minister, Manipur for a period of 1 (one) year with immediate effect in public interest.

2. The terms and conditions of his service including honorarium, entitlements, etc. will be issued separately in consultation/concurrence with Finance Department (PIC), Government of Manipur.

By orders & in the name of Governor,

M.Rabi 19/02/2026
(M. Rabichandra Singh)
Under Secretary(DP),
Government of Manipur

Copy To:

1. Secretary to Governor, Lok Bhavan, Imphal.
2. Secretary to Chief Minister, Manipur.
3. PPS/PS to all Deputy Chief Ministers, Manipur
4. PPS/PS to all Ministers, Manipur.
5. SO to Chief Secretary, Government of Manipur.
6. Director General of Police, Manipur
7. All Additional Chief Secretaries/ Principal Secretaries/Commissioners/Secretaries, Government of Manipur.
8. Principal Accountant General, Manipur
9. Special Secretary (Finance), Government of Manipur.
10. All Deputy Commissioners, Manipur.
11. All Head of Departments, Manipur
12. Person concerned.
13. Director, Printing & Stationary, Manipur , for publication in the Extra-ordinary Gazette of Manipur.
14. Joint Secretary(GAD), Government of Manipur
15. DDO, General Administration Department, Government of Manipur
16. Treasury Officer/ Sub-Treasury Officer concerned.
17. Website Manager/DIT, Manipur Secretariat, Imphal
18. Guard file/ Order Book